

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. No. 70 of 1994

Thursday this the 21st day of April, 1994

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR.S.KASIPANDIAN, ADMINISTRATIVE MEMBER

A.K.Gopalakrishnan Nair  
Transmission Assistant  
Trunk Exchange  
Neyyattinkara. ... Applicant

(By Advocate Mr. G.Sasidharan Chempazhanthiyil)

Vs.

1. Chief General Manager, Telecommunications Kerala Circle, Trivandrum.
2. Director General, Telecommunications Departments, New Delhi.
3. Union of India, represented by its Secretary, Ministry of Communications, New Delhi. .... Respondents

(By Advocate Mr.C.Kochunni Nair, Sr.CGSC)

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Learned counsel for applicant submits that the facts of this case are similar to the facts of O.A.1763/93 and that the same direction would hold good for this case also. The directions in O.A.1763/93 will govern the case on hand. A copy of the order in O.A.1763/93 will be appended to this order.

2. Application is disposed of with the aforesaid directions. No costs.

Dated 21st April, 1994.

  
S.KASIPANDIAN  
ADMINISTRATIVE MEMBER

  
CHETTUR SANKARAN NAIR(J)  
VICE CHAIRMAN